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ITEM NO.MM-A

COURT NO.7

SECTION XIIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 547 OF 2009

V.S.S.SASTRY

Appellant (s)

VERSUS

MINISTRY OF HUMAN RESOURCE DEVT.& ORS.

Respondent(s)

Date: 15/04/2013 This Appeal was mentioned today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN

HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA

For Appellant(s) Mr. S. Shalath Kumar,Adv. (Mentioned)

Mr. S. Udaya Kumar Sagar,Adv.

for M/S. Lawyer'S Knit & Co,Adv.

For Respondent(s)

Dr. S.K. Verma,Adv.

Mr. D.S. Mahra,Adv.

UPON hearing counsel the Court made the following  
O R D E R

As requested by learned counsel for the petitioner, list  
the matter on 23rd April, 2013.

(O.P. Sharma)  
Court Master

(M.S. Negi)  
Court Master